পঞ্জীভুক্ত মন্থৰ-৭৬৮ ৯৭

Registered No.-768/97

# অসম



# THE ASSAM GAZETTE

# অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্ত্তত্বৰ দ্বাৰা প্ৰকাশিত

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## GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT DISPUR :: GUWAHATI-6.

# NOTIFICATION

#### The 10th December, 2012

No. PDA 11/2011/51 :- In exercise of the powers conferred by sub-section (1) of section 141 of the Assam Panchayat Act, 1994 (Assam Act. No.XVIII of 1994), the Governor of Assam is hereby pleased to make the following rules further to amend the Assam Panchayat (Administrative) Rules, 2002, hereinafter referred to as the principal Rules, namely :-

Short title and commencement

2 Amendment of rule 13

 (1) (1) These rules may be called the Assam Panchayat (Administrative) (Amendment) Rules, 2012.

(2) They shall come into force on the date of their publication in the Official Gazette.

- 2. In the principal Rules, in rule 13,-
- (i) in sub-rule (i), for the words, figure, bracket, sign and punctuation mark ".", "Rs 2,000/- (Rupees two thousand) out of the own resources of the Zilla Parishad.", the following shall be substituted, namely:-

"Rs 10,000/- (Rupees ten thousand) out of the devolution of fund to the Zilla Parishad and Zilla Parishad's own resources.";

(ii) in sub-rule (ii), for the words, figure, bracket and punctuation mark ".", " Rs 1500.00 (Rupces fifteen hundred) out of the own resources of the Parishad.", the following shall be substituted, namely :-

"Rs 7.500/- (Rupees seven thousand five hundred) out of the devolution of fund to the Zilla Parishad and Zilla Parishad's own resources";

(iii) in sub-rule(iii), for the words, figure, bracket and punctuation mark ".", " Rs 700.00 (Rupees seven hundred) out of the own resources of the Zilla Parishad.", the following shall be substituted, namely :-

"Rs 3,500/- (Rupees three thousand five hundred) out of the devolution of fund to the Zilla Parishad and Zilla Parishad's own resources.".

#### THE ASSAM GAZETTE, EXTRAORDINARY, DECEMBER 11, 2012

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Amendment of rule 14

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- 3. In the principal Rules, in rule 14,-
- (i) in sub-rule (i), for the words, figure, bracket and punctuation mark ".", "Rs1500.00 (Rupees fifteen hundred) out of its own resources.", the following shall be substituted, namely :-

"Rs 7,500/- (Rupees seven thousand five hundred) out of the devolution of fund to the Anchalik Panchayat and Anchalik Panchayat's own resources.";

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(ii) in sub-rule (ii), for the words, figure, bracket and punctuation mark "?," "Rs 1000.00 (Rupees one thousand) out of its own resources.", the following shall be substituted, namely :-

"Rs 5,000/- (Rupees five thousand) out of the devolution of fund to the Anchalik Panchayat and Anchalik Panchayat's own resources.";

(iii) in sub-rule (iii), for the words, figure, bracket and punctuation mark ".", "Rs500.00 (Rupees five hundred) out of its own resources.", the following shall be substituted, namely :-

"Rs 2,500/- (Rupees two thousand five hundred) out of the devolution of fund to the Anchalik Panchayat and Anchalik Panchayat's own resources."

Amendment of rule 15

- In the principal Rules, in rule 15,-
  - (i) in sub-rule (i), for the words, figure, bracket and punctuation mark ".", "Rs1000.00 (Rupees one thousand) out of its own resources.", the following shall be substituted, namely :-

"Rs 5,000/- (Rupees five thousand) out of the devolution of fund to the Gaon Panchayat and Gaon Panchayat's own resources.";

(ii) in sub-rule (ii), for the words, figure, bracket and punctuation mark ".", "Rs 600.00 (Rupees six hundred) out of its own resources.", the following shall be substituted, namely :-

"Rs 3000/- (Rupees three thousand) out of the devolution of fund to the Gaon Panchayat and Gaon Panchayat's own resources.";

(iii) in sub-rule(iii), for the words, figure, bracket and punctuation mark ".", "Rs 300.00 (Rupees three hundred) out of its own resources.", the following shall be substituted, namely :-

"Rs 1,500/- (Rupees fifteen hundred) out of the devolution of fund to the Gaon Panchayat and Gaon Panchayat's own resources."

### JATINDERBIR SINGH,

Principal Secretary to the Government of Assam, Panchayat and Rural Development Department.

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